

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2807
ANSWERED ON:13.03.2015
EASY EXIT SCHEME
Joshi Shri Chandra Prakash

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the number of defunct/inactive companies in the country have risen over the years;
- (b) if so, the details thereof during each of the last three years and the current year, State/UT-wise; and
- (c) the number of companies that availed Fast Track Exit Mode for striking off their names from the Registrar of Companies during the said period, State/UT-wise including Rajasthan?

Answer

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY)

(a) to (c): The number of companies whose names have been struck-off from the register under Section 560 of the Companies Act, 1956, during each of the last three financial years and the current year (up to 08.03.2015), State/UT-wise, is given in Annex-1. The figures do not suggest an increasing trend in the number of defunct companies in the country. The number of companies that availed the Fast Track Exit Mode for striking their names off the register during the said period, State/UT-wise, is given in Annex-2.